

HIGH COURT OF HIMACHAL PRADESH, SHIMLA – 171 001

No.HHC/Admn.6 (24)74-IX-

Dated Shimla, the 30th December, 2016

NOTIFICATION

The Hon'ble High Court of Himachal Pradesh in exercise of the powers vested in it under sub section (2) and (3) of Section 11 of the Code of Criminal Procedure, 1973(Act No. 2 of 1974) and all other powers enabling it in this behalf, has been pleased to appoint and confer the powers of Judicial Magistrate Second Class upon the following Judicial Officers to be exercised by them within the local limits of the Districts mentioned against their names with effect from the assumption of charge:

Sl. No.	Name of the Judicial Officer	Designation and place of posting	District
1.	Sh. Tarun Walia	Civil Judge-cum- Judicial Magistrate (III), Amb	Una
2.	Ms. Rosy Dahiya	Civil Judge-cum-Judicial Magistrate(IV), Mandi	Mandi
3.	Sh. Rishabh Kapoor	Civil Judge-cum-Judicial Magistrate(II), Kangra	Kangra
4.	Ms. Deepika Thakran	Civil Judge-cum-Judicial Magistrate(III), Ghumarwin	Bilaspur
5.	Ms. Vibhuti Bahuguna	Civil Judge-cum- Judicial Magistrate(III), Una	Una
6.	Sh. Parth Jain	Civil Judge-cum-Judicial Magistrate(IV), Hamirpur	Hamirpur
7.	Sh. Vishal	Civil Judge-cum- Judicial Magistrate(II), Sarkaghat	Mandi

The above named officers are further specifically empowered to authorize detention in Police custody in terms of the Section 167(2)(c) and powers of a Magistrate of the 2nd Class under Section 261 of the Code of Criminal Procedure, to try summarily any offence, which is punishable only with fine or with imprisonment for a term not exceeding six months with or without fine, and any abetment of or attempt to commit any such offence.

BY ORDER

REGISTRAR GENERAL

Endst.No.HHC/Admn.6(24)74-IX-34935-356 Dated: 30.12.2016.

Copy forwarded to:-

1. The Principal Private Secretary to the Hon'ble Chief Justice, High Court of Himachal Pradesh, Shimla-171001.
2. The Principal Secretary(Home) to the Govt. of H.P. Shimla.
3. The L.R.-cum-Secretary Law to the Govt. of Himachal Pradesh Shimla – 171 001.
4. The Director, H.P. Judicial Academy, Shimla.
5. All the District/ Additional District and Sessions Judges in H.P.
6. All the Presidents, District Consumer Redressal Forum.
7. The Presiding Officers, Labour Court-cum- Industrial Tribunal,

